

60262

THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 04.07.2018



PROCEEDINGS

High Court Establishment - reappointment to the category of Assistant Section Officer, High Court - orders issued

Read : 1. High Court Proceedings No. A2 – 416/2018 dated 03.04.2018

2. High Court proceedings No. A1 – 111801/2014/A5 dated 09.04.2018

Order No.A2 - 428/2017(1)

Sri. Radhakrishnan T. P., Senior Grade Assistant, High Court in the scale of pay of ₹ 30700-65400, who had been reverted as such as per the High Court proceedings read (1) above, is reappointed as Assistant Section Officer, High Court in the scale of pay of ₹ 32300-68700 with effect from 09.04.2018 F. N. in the vacancy vice Sri. Yazar Arafath M. M., Assistant Section Officer, High Court appointed by transfer as Assistant Protocol Officer, High Court as per the High Court proceedings read (2) above.

(By Order)

Sureshkumar D.  
Assistant Registrar

To

The person concerned.

The Deputy Registrar concerned.

The Public Relations Officer, High Court.

The Assistant Registrar concerned & Chief Librarian, High Court.

The Section Head concerned.

The Finance Wing, High Court.

The 'G' (Accounts - II & III) sections, High Court.

The IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars and Additional Registrar

(General Administration), High Court.

The Administrative Records Section, High Court.

The file.